

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1511/2018  
M.A. No. 1712/2018

New Delhi, this the 17<sup>th</sup> day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Chairman,  
Lab Assistant (Chem) Grade-I  
Aged about 54 years,  
S/o Shri Narpat Singh,  
R/o 185, Type-II, NH-4,  
NIT, Faridabad, Haryana.
2. D.S. Meena,  
Lab Assistant (Chem) Grade-I  
Aged about 46 years,  
S/o Shri M.R. Meena,  
R/o 1754, Type-II, NH-4,  
NIT, Faridabad, Haryana.
3. Dinesh Singh,  
Lab Assistant (Chem) Grade-I  
Aged about 45 years,  
S/o Shri Sardar Singh,  
R/o 1749, Type-II, NH-4,  
NIT, Faridabad, Haryana.
4. Vikas Kumar Jha,  
Working as JTA (Chem)  
Aged about 29 years,  
S/o Shri Bechaspati Jha,  
R/o 578/4, 3-C, 3<sup>rd</sup> Floor,  
Devali Village, Delhi-80.
5. Rajendra Parshad,  
Working as JTA (Geology)  
Aged about 32 years,  
S/o Shri Ram Kumar,  
R/o C/o 578/4, 3-C, 3<sup>rd</sup> Floor,  
Devali Village, Delhi-80.

6. Santosh Kumar Mishra,  
Working as JTA (Geology)  
Aged about 40 years,  
S/o Shri J.P. Mishra,  
R/o 535/82, Fatehpur, Sector-B,  
Aliganj, Lucknow, UP.
7. Mana Ram,  
Working as JTA (Geology)  
Aged about 37 years,  
S/o Shri Bheru Ram,  
R/o III/46, GSI Colony,  
Malviya Nagar, Sector-3,  
Jaipur, Rajasthan.
8. Kamal Kishore,  
Working as JTA (Geology)  
Aged about 30 years,  
S/o Shri Om Prakash,  
R/o III/162, GSI Colony,  
Malviya Nagar, Sector-3,  
Jaipur, Rajasthan.
9. Sameer Awaal,  
Working as JTA (Geology)  
Aged about 33 years,  
S/o Shri Jawed Awwal,  
R/o III/45, GSI Colony,  
Malviya Nagar, Sector-3,  
Jaipur, Rajasthan.
10. Navratan Suthar,  
Working as JTA (Geology)  
Aged about 36 years,  
S/o Shri Hanuman Suthar,  
R/o III/102, GSI Colony,  
Malviya Nagar, Sector-3,  
Jaipur, Rajasthan.

.. Applicants

(By Advocate : Shri Anil Singal)

Versus

Union of India through

1. Secretary, DOPT  
North Block,  
New Delhi.
2. Secretary,  
Ministry of Mines,  
Shastri Bhavan,  
New Delhi.
3. Director General,  
Geological Survey of India,  
27, J.L. Nehru Road, Kolkata. .. Respondents

(By Advocate : Shri Krishna Kumar)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard Shri Anil Singal, learned counsel for the applicant and Shri Krishna Kumar, learned counsel appeared on behalf of the respondents on receipt of advance notice.

2. MA 1712/2018 filed for joining together is allowed.
3. The applicants, who are working in different grades and belong to General category, filed the O.A. seeking the following relief(s):
  - “1. To quash OM dt. 30.9.2016, Order dt. 31.1.2017 and Order dt. 20.9.2017 whereby the Holding of DPCs upto the grade of Rs.5400/- has been deferred by the respondent

No.3 till the clarification/decision of the respondent No.1 & 2 is received.

2. To direct the respondents to hold DPCs for the vacant posts of Senior Technical Assistant (Chemical), Senior Technical Assistant (Geology), Junior Technical Assistant (Chemical) Lab Assistant (Chem) Grade-I for preparing year-wise panel for the vacancies arising and meant to be filled up in the year 2017-18 and for subsequent years.
3. To consider the case of the applicants for Promotion and promote them to their respective promotional post w.e.f. 1.4.2017 with all consequential benefits including seniority/eligibility w.e.f. 1.4.2017 and arrears of pay.”
4. It is submitted that the applicants made number of representations, including Annexure A-7 dated 10.04.2017, ventilating their grievances to the respondents. However, the respondents have not passed any orders thereon till date.
5. It is seen that the applicants are questioning the action of the respondents in withholding the DPCs in different grades on the ground that certain clarifications were sought by the Director General, Geological Survey of India from the Secretary, Ministry of Mines and DOPT, and one such letter seeking clarification is annexed as Annexure A-3 dated 20.09.2017.
6. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to take a final view on Annexure A-3

dated 20.09.2017, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

*/Jyoti /*